

SPECIAL BENCH
COURT - I

O-206

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

TP/91(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	ROHIT JALAN VS JUPITER ALLOYS AND STEEL (INDIA) LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr.Subhankar Chakraborty,Adv.] For the Respondent
Mr.Saptarshi Bhattacharjee, Adv.]
Ms.Sayani Gupta,Adv.]
Ms.Neelanjana Roy, Adv.]

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **30/08/2024**.

Satyajit Roy
(Court Officer)